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MCRC-29667-2025

# IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

**BEFORE** 

HON'BLE SHRI JUSTICE AMIT SETH ON THE 17<sup>th</sup> OF JULY, 2025

### MISC. CRIMINAL CASE No. 29667 of 2025

## GAJENDRA SINGH Versus

## THE STATE OF MADHYA PRADESH

Appearance:

Shri Rajiv Sharma - Advocate for the petitioner.

Shri Bhanu Pratap Singh Chauhan - Public Prosecutor appearing on behalf of Advocate General[r-1].

#### **ORDER**

Heard learned counsel for the rival parties.

After arguing for some time, learned counsel for the applicant prays for withdrawal of this First bail application filed under section 483 of BNSS in connection with crime No. 169/2025 registered at police station Ambah, District Morena (M.P.).

Accordingly, the instant bail application stands dismissed as withdrawn.

(AMIT SETH) JUDGE

Durgekar